

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 171 OF 2016

Dated : 20th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Neyveli Lignite Corporation Ltd. ...Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Ms. Anushree bardhan
Mr. S.Gnana Prabhakaran (Rep.)

Counsel for the Respondent(s) : Mr. Alok Shankar
Ms. Mahip Singh for R-1

Mr. S. K. Agarwal
Mr. Shivam Wadhwa for R-2 to R-5

ORDER

The matter did not reach before the bench.

As agreed by the parties, list this matter for hearing on **26.08.2019**.

**(S. D.Dubey)
Technical Member**

pr/mkj

**(Justice Manjula Chellur)
Chairperson**